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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 12263-12-346 /Genl./Circulation/West/TIIC/2026 Dated, Delhi the 20/02/26.

Sub.:-Elections to Bar Council of Delhi on 21st , 22nd and 23rd February, 2026.

Forwarded copy of Letter dated 19.02.2026 of Ms. Geetanjli Goel, Ld. OSD (Rules and Litigation), For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi received, on the subject cited above, from Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information and necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request 1) to upload the same on LAYERS and 2) to displayed/put up on the Notice Board of Tis Hazari Courts Complex, Delhi.

(Harish Kumar)
District Judge (Commercial Court) – 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

From

The Registrar General,
High Court of Delhi,
New Delhi

19th February, 2026

To

1. The Principal District and Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi
2. The Principal District and Sessions Judge (South), Saket Courts Complex, New Delhi
3. The Principal District and Sessions Judge (South-East), Saket Courts Complex, New Delhi
4. The Principal District and Sessions Judge (North-West), Rohini Courts Complex, Delhi
5. The Principal District and Sessions Judge (East), Karkardooma Courts Complex, Delhi
6. The Principal District and Sessions Judge (North-East), Karkardooma Courts Complex, Delhi
7. The Principal District and Sessions Judge (West), Tis Hazari Courts Complex, Delhi
8. The Principal District and Sessions Judge (North), Rohini Courts Complex, Delhi
9. The Principal District and Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi
10. The Principal District and Sessions Judge (New Delhi), Patiala Courts Complex, New Delhi
11. The Principal District and Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi
12. The Principal District and Sessions Judge (South-West), Dwarka Courts Complex, New Delhi
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi

Sub: Elections to Bar Council of Delhi on 21st, 22nd and 23rd February, 2026

Ma'am/Sir,

As you are aware, the elections for electing 23 members of Bar Council of Delhi, a statutory body constituted under the Advocates Act, 1961 are to be held on 21st, 22nd and 23rd February, 2026 in the premises of High Court of Delhi.

As informed, the electoral roll of voters for the said elections is around 90,000 and they would be participating in the polling which is to be held on the aforesaid three days from 9.00 a.m. to 5.00 p.m.

In view of the same, it is requested that the lawyers and parties be advised to appear through Video Conferencing on 21.02.2026 and 23.02.2026 as far as possible.

Yours sincerely,
Geetanjli
(Geetanjli Goel)
OSD (Rules and Litigation)
For Registrar General

Copy to The Secretary, Bar Council of Delhi (for information)

OIC (General)
20/2/26
PDJ (West)